

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

MP/ CP 1 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2020**

Name of the Company: Peoples International & Services Pvt Ltd
V/s
Ashok Kumar Khosla & Alliance Industries Ltd

Section: 90(7) of Co. Act, 2013

ORDER

Learned Senior Counsel Mr. Sourabh Soparkar appeared.

Learned Counsel for Respondent appeared.

Matter to appear for hearing on 08.12.2020.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**
Dated this the 7th day of December, 2020

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Prakash